

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No.10217 of 2019

(Arising out of OIO-AHM-EXCUS-003-COM-012-13-18-19 dated 30/10/2018 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-AHMEDABAD)

Kushalraj V Bhansali

.....Appellant

Mp Industries, Plot No 10/2, Phase-I, Nr. Vatva R'ly Crossing,
Gidc Vatva, AHMEDABAD, GUJARAT

VERSUS

C.C.E. & S.T.-Ahmedabad-iii

.....Respondent

Custom House... 2nd Floor,
Opp. Old Gujarat High Court, Navrangpura,
Ahmedabad, Gujarat-380009

APPEARANCE:

Shri Vijay B. Joshi, Advocate for the Appellant

Shri S.N.Gohil, Superintendent (Authorised Representative) &
Shri Ghanshyam Soni, Joint Commissioner (Authorised Representative) for
the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 17.06.2021
DATE OF DECISION: 11.10.2021

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 10276 of 2019.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Mehul